GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 225
To be answered on Tuesday, December 5, 2023/ 14 Agrahayana, 1945 (Saka)

“TAX EVASION”

225. SHRI SUSHIL KUMAR MODI:

Will the Minister of FINANCE be pleased to state:

(a) the details of GST evasion detected, amount recovered and persons arrested in last five years including current financial year, State-wise and year-wise;
(b) the number of overseas online gaming companies registered in the country since October;
(c) the amount of tax evasion and number of show cause notices issued to online gaming companies; and
(d) the name and tax evaded by ten top defaulters?

ANSWER
MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) : Details of GST evasion detected, amount recovered and persons arrested, year wise and State/UT wise, for the last five years including current financial year (upto October 2023) are given in Annexure-I to V.

(b) : Nil since October 2023.

(c) & (d) : 71 show cause notices involving GST to the tune of Rs. 1,12,332 Cr. have been issued to online gaming companies during financial years 2022-23 and 2023-24 (upto October 2023). As these notices are pending adjudication, the respective GST demand is not yet determined under the provisions of CGST Act, 2017.

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ANNEXURE as referred in reply to part (a) of Rajya Sabha Unstarred Question No. 225
(to be answered on 05.12.2023)

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*Detected/realized by Central Tax Administration irrespective of administrative jurisdiction of registrants (Centre/State)
## ANNEXURE as referred in reply to part (a) of Rajya Sabha Unstarred Question No. 225
(to be answered on 05.12.2023)

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*Detected/realized by Central Tax Administration irrespective of administrative jurisdiction of registrants (Centre/State)
## Annexure-III

ANNEXURE as referred in reply to part (a) of Rajya Sabha Unstarred Question No. 225
(to be answered on 05.12.2023)

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<th>State/UT</th>
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*Detected/realized by Central Tax Administration irrespective of administrative jurisdiction of registrants (Centre/State)
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*Detected/realized by Central Tax Administration irrespective of administrative jurisdiction of registrants (Centre/State)*
### Annexure-V

ANNEXURE as referred in reply to part (a) of Rajya Sabha Unstarred Question No. 225
(to be answered on 05.12.2023)

<table>
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<tr>
<th>State/UT</th>
<th>Total GST Evasion detected (Rs. in Crore)*</th>
<th>Recovery/Realization (Rs. In Crore)*</th>
<th>No. of persons arrested*</th>
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*Detected/realized by Central Tax Administration irrespective of administrative jurisdiction of registrants (Centre/State)